

BENCH-I

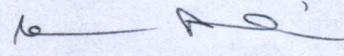
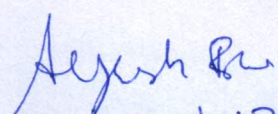
**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P No. 27/KB/2017  
C.P-1058/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>th</sup> November 2017, 10.30 A.M**

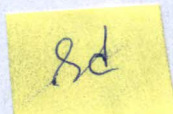
Name of the Company		Regency Trust Limited	
Under Section		100,101,102	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

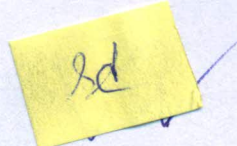
1.	TIAINLA Dy Director	O/o RD (ER) Ministry of Corporate Affairs, GOI	 30.11.17
②	Arif Ali Advocate Ayush Bhattacharya	Regency Trust Petitioner	 30.11.17

**ORDER**

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government is present.

Heard. Reserved for order.

  
(Jinan K.R.)  
Member (J)

  
(V.P. Singh)  
Member (J)